

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2416  
ANSWERED ON:05.02.2014  
ILLEGAL POSSESSION OF GOVERNMENT BUNGALOWS  
Ray Shri Rudramadhab

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of Government flats/bungalows being misused or in illegal possession in Delhi, location-wise along with the names of persons/parties who have occupied these flats /bungalows;
- (b) the time since when these flats/bungalows are being misused or are in illegal possession; and
- (c) the action taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a) to (c): The details are at Annexure.